

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3477
TO BE ANSWERED ON 23.03.2017**

POWER FOR ALL

3477. SHRI KALIKESH N. SINGH DEO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the State specific action plans of all the States for providing 24x7 power have been prepared, if so, the details thereof;**
- (b) whether the State plans include present and future power requirements of each State, if so, the details thereof; and**
- (c) whether the State specific plans include the measures to provide power to un-electrified households, if so, the details thereof, State-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : The roadmap for all the 35 States/UTs except one (Uttar Pradesh) has been jointly agreed between the Centre and the States and is under implementation.

(b) & (c) : The State specific plans have taken care of the present and future power requirement with consideration for 24x7 Power for All. The Energy requirement for the years 2016-17, 2017-18 and 2018-19 for all the States is 1232.117 Billion Units (BU), 1346.696 BU and 1473.451 BU respectively.

The measures taken for providing power to unelectrified households by the States & UTs, inter-alia, include assessment of adequacy for energy and generation capacity and peak demand requirement, Transmission system (both Inter State & Intra State) and Distribution system. Infrastructure and financial requirement have also been assessed to implement the information required for meeting 24x7 Power for All needs. The road map to fulfill the same has also been drawn through various schemes like Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for system strengthening & augmentation of distribution system along with feeder segregation and Integrated Power Development System (IPDS) for strengthening of sub-transmission and distribution networks, metering of distribution transformers/feeders/consumers and other schemes of Central and State Governments.
